

BUSINESS ADVISORY COMMITTEE

Fifty-ninth Report

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Monday, the 12th December, 1960.

The Committee recommend the allocation of time to the following items of legislative business as shown against each item:-

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| (1) The Motor Transport Workers Bill, 1960, as reported by the Joint Committee.
(<u>Consideration and passing</u>) | 3 hours
(with discretion to the Chair to extend the time by 1 hour, if necessary) |
| (2) The Preference Shares (Regulation of Dividends) Bill, 1960, as reported by the Select Committee.
(<u>Consideration and passing</u>) | 2 hours
(with discretion to the Chair to extend the time by 1 hour, if necessary) |
| (3) The Repealing and Amending Bill, 1960, as passed by Rajya Sabha.
(<u>Consideration and passing</u>) | 1 hour |
| (4) The Children Bill, 1960, as passed by Rajya Sabha.
(<u>Consideration and passing</u>) | 5 hours |

NEW DELHI,
The 12th December, 1960.

M. ANANTHASAYANAM AYYANGAR,
S P E A K E R